

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:3188  
ANSWERED ON:31.07.2014  
FUNDS TO STATES  
Ajmal Shri Sirajuddin;Birla Shri Om

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) the details of the various schemes being implemented under the Ministry;
- (b) the funds sanctioned and released to various States/UTs including Assam under various schemes of the Ministry and its utilization during each of the last three years and current year, State/UT-wise; and
- (c) the targets set and achievements made in regard to rural development under the said scheme?

**Answer**

MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI UPENDRA KUSHWAHA)

(a): Ministry of Panchayati Raj (MoPR) is implementing two main schemes for development of Panchayat Raj Institutions (PRIs) viz (i) Rajiv Gandhi Panchayat SashaktiKaran Abhiyan (RGPSA); and (ii) Backward Regions Grant Fund (BRGF). Under the RGPSA which was launched in 2012-13, grants-in-aid is provided to States/UTs for capacity buildings and training of elected representatives and functionaries of PRIs besides administrative, technical and infrastructure support to PRIs. The BRGF scheme is implemented in 272 backward districts identified in 27 states to fill-up the critical gaps in development of basic structure facilities and also capacity building of Panchayats in those backward areas.

(b) The State-wise sanction of funds under RGPSA, including Assam, during 2012-13 and 2013-14 are given at Annexure-I. State-wise release of funds under BRGF to states including Assam and utilisation reported by them during 2012-13, 2013-14 besides allocation of funds for 2014-15 are given at Annexure-II.

(c) The RGPSA is a demand driven scheme under which activities to be done prepared by States. Funds under BRGF scheme are utilised as per the plan prepared by Panchayats approved by Gram Sabha. No Targets are fixed at the Central Government level.